

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

23. I.A. 727/2022

I.A. 2985/2021

I.A. 2650/2021

I.A. 1953/2021

In

C.P.(IB)-1896(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Prafulla Shah

V/s.

Safetec Healthcare &Hygine Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
21.04.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)